

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 47

C.P. (IB)/1119(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **DBS BANK INDIA LIMITED**

V/s

MR. SAHIL SUKANRAJ SHAH

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Ld. Counsel Adv. Mishit Rugh Wani is present for the applicant. And Adv. Aayush Kothari is for Financial Creditor.
2. Ld.counsel Adv. Yahya Batatawala is present for the respondent.
3. Ld . counsel for the Personal Guarantee seeks some time to argue the matter. However, the pleadings are complete.
4. List this matter on **22.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)